

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).2612/2010

COMMR.OF TRADE TAX,U.P.

Petitioner(s)

VERSUS

M/S GOVIND VANASPATI P.LTD.& ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 27/10/2010 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

As last chance, outcome of dasti service to be filed
before 6.12.2010.

If not filed, list before the Hon'ble Judge in Chambers
for non-prosecution without waiting for formal order from this
Court on that count.

(S.G.SHAH)
Registrar

hj